

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-221
153/252/ND/2019

IN THE MATTER OF:

M/s. Pristine City Green Pvt. Ltd.

....APPELLANT

SECTION

U/s 252

Order delivered on 03.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SUMITA PURKAYASTHA
MEMBER (TECHNICAL)


PRESENT:

For the Appellant :
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 23.04.2020.


(Madhu Narula)
Court Officer